

Details of license holders

***17. SH. RAKESH DAULTABAD, M.L.A (BADSHAHPUR):** Will the Town and Country Planning and Urban Estate Minister be pleased to state that:-

Will the Chief Minister be pleased to state:-

a) the details of the license holders to whom completion certificates have been granted under Section 3 and Section 24 read with rule 16 and the licenses cancelled under Section 8 of the Haryana Development and Regulation of Urban Area Act, 1975 (Act of 1975) and its rules in district Gurugarm since granting the first license till to date together with their license number, date of the license, area, development plan, sector number and date of expiry;

b) the details of the persons who have contravened the conditions of a license as per Section 10 of the above said Act; and

c) the details of the persons who have been called upon or given show cause notice under Section 10(2) of the above said Act in Gurugram district since granting the first license till to date together with the details thereof ?

REPLY-

Manohar Lal, Chief Minister

Sir,

A statement is laid on the table of the House.

STATEMENT- (Starred Question no. 17, Monsoon Session-2022)

a) The Department has granted completion certificates for 93 number of licenses in District Gurugram under section 3(7) of Haryana Development and Regulation of Urban Areas Act, 1975 read with Rule 16 of Rules, 1976. The details of such licenses are annexed at Annexure **‘A’**.

The Department has cancelled 21 number of licenses in District Gurugram under section 8 of Haryana Development and Regulation of Urban Areas Act, 1975 read with Rule 18 of Rules, 1976. The details of such licenses are annexed at Annexure **‘B’**.

b) The details of such colonizers who have contravened the conditions of license and penal action under Section 10 of the Act of 1975 has been initiated after taking cognizance of the same, is annexed at Annexure **‘C’**.

c) Primarily, under Section 10(2) of the Haryana Development and Regulation of Urban Areas Act, 1975, show cause notices for contravention of the provisions of the Act, *ibid*, against setting up of unauthorized colonies are issued by the Department. Nevertheless, few notices are also issued to colonizers/ third parties/ owners / allottees at the field office level but the information is not available in a structured format, as desired. Hence, to provide the said information, three months time may be granted.

Annexure 'A'

Details of completion certificates granted in District Gurugram - as on 04.08.2022

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
1	30-35	31.01.1992	Sarda Plywood Ltd	RPL	102.05	GMUC	40, 45, 46	30.01.2020	03.04.2019
2	76-77	23.12.1992		RPL	19.61			22.12.2019	
3	22	09.10.2003		RPL	4.97			10.08.2019	
4	74	25.09.2010		RPL	0.85			24.09.2020	
5	89-95	03.07.1998	Uddar Gagan Properties & Others	RPL	109.38	GMUC	54	07.02.2019	16.01.2018
6	43	19.11.2003		RPL	5.89			18.11.2017	
7	44-47	27.11.2003		RPL	13.73			26.11.2017	
8	152-156	21.09.2005		RPL	7.99			20.09.2017	
9	1208-1209	23.10.2006		RPL	3.99			22.10.2017	
10	233	15.10.2007		RPL	0.35			14.10.2017	
11	1077	19.08.2006	Bestech India Pvt. Ltd	IT	5.83	GMUC	37	17.08.2017	03.03.2021
12	108	27.05.2008	Bestech India Pvt. Ltd	IT	6.31	GMUC	48	26.05.2018	30.05.2019
13	14	21.10.1994	Rishi Appartments Pvt Ltd	RGH	22.83	GMUC	47,49	20.10.2019	09.10.2020
14	16	06.05.1997	Mansarover-Ramshaver Poultry Breeding farms	RGH	10.125	GMUC	22	05.05.2017	02.08.2017
15	48-50	07.05.2004	Vipul Ltd.	RGH	11.4	GMUC	53	05.05.2011	24.06.2021
16	19-20	05.02.2004	Parth finance Pvt Ltd	RGH	12.73	GMUC	48	04.02.2014	30.05.2017
17	180-182	17.12.2004	Indo Varun Hotels & Resorts Pvt. Ltd.	RGH	10.64	GMUC	49	16.12.2013	30.05.2017
18	176-179	17.12.2004	JKB Construction Ltd	RGH	10.04	GMUC	49	16.12.2013	14.11.2017
19	29-37	25.07.2005	Bestech India Pvt. Ltd	RGH	13.62	GMUC	47	24.07.2017	10.07.2019
20	1189-1193	28.09.2006	Uddar Gagan Properties Pvt. Ltd & Others	RGH	11.32	GMUC	54	27.09.2015	13.06.2014
21	3-12	22.07.2005	JMD ltd	RGH	11.08	GMUC	33	21.07.2017	12.07.2017
22	22	06.06.2009		RGH	0.25	GMUC		05.06.2019	
23	21-24	19.02.1999	Mantri Housing and Construction Ltd	Comm.	4.07	GMUC	48	18.02.2012	10.11.2017
24	77-78	27.04.1998	Phoolwati and Ram Rati	Comm.	3.19	GMUC	26	18.05.2011	12.12.2017
25	35-46	21.03.1998	Homeage Builders.	Comm.	2.16	GMUC	43	20.03.2013	06.05.2014
26	47-59	21.03.1998	God Gift Properties Pvt Ltd	Comm.	2.07	GMUC	52	20.03.2008	26.11.2007
27	79	30.04.1998	SB Developers Pvt Ltd	Comm.	4.42	GMUC	26	29.07.2001	29.03.2001
28	60-61	15.04.1998	Sarvmanglam Builders & Developers Pvt. Ltd	Comm.	4.02	GMUC	26	14.02.2005	25.02.2005

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
29	42-44	28.07.2000	Tara chand	Comm.	2.38	GMUC	43	27.07.2011	14.11.2017
30	2	23.05.2001	Moonlight Continental Pvt. Ltd	Comm.	1.67	GMUC	28	22.05.2005	18.02.2015
31	9	21.11.2001	Unitech Ltd	Comm.	4.39	GMUC	43	20.11.2003	07.10.2005
32	9-10	24.06.2003	Gajraj Singh	Comm.	1.97	GMUC	28	23.06.2009	22.06.2009
33	8	05.06.2003	Kishan Chand, sikanderpur Ghosi	Comm.	3.125	GMUC	28	04.06.2013	21.05.2013
34	82-84	08.07.2004	Active Securities Pvt. Ltd.	Comm.	2.22	GMUC	28	07-07-2024	17.09.2021
35	400	12.01.2006	Paras Buildtech Pvt. Ltd	Comm.	2.29	GMUC	54	11.01.2009	30.04.2009
36	12	03.02.2004	Pegasus Buildtech Pvt Ltd	Comm.	2.74	GMUC	53	02.02.2014	08.11.2019
37	31-34	04.03.2004	DD Resorts	Comm.	3.88	GMUC	43	03.03.2009	11.05.2009
38	13	22.07.2005	Atlantic Realtors Pvt. Ltd.	Comm.	2.03	GMUC	48	21.7.2011	05.03.2010
39	21-22	05.02.2004	Omaxe Construction Ltd	Comm.	2.26	GMUC	48	04.02.2009	10.02.2009
40	457	15.02.2006	ALM Infotech City Pvt. Ltd	Comm.	3.31	GMUC	47	14.02.2016	03.06.2016
41	464	26.02.2006	Jaycee landbase pvt ltd	Comm.	3.65	GMUC	47	25.02.2014	28.02.2014
42	51-55	14.05.2004	PNV Securities Pvt. Ltd	Comm.	2.06	GMUC	28	13.05.2015	21.11.2017
43	292	16.12.2005	Parsvnath Developers Ltd	Comm.	2.42	GMUC	49	15.12.2011	13.12.2011
44	61-63	25.07.2005	Ajay Aggarwal Enterprises Ltd	Comm.	2	GMUC	49	24.07.2011	10.12.2010
45	64	25.07.2005	Indian Airlines	Comm.	4	GMUC	28	24.07.2009	24.08.2009
46	525-526	05.03.2006	Ashutosh Developers	Comm.	2.77	GMUC	50	04.03.2014	10.09.2013
47	1039-1040	17.07.2006	Haryana Orchards Pvt. Ltd.	Comm.	2.49	GMUC	54	16.07.2011	20.12.2010
48	186	08.06.2007	Bal Prada Info Services Pvt Ltd	Comm.	2.24	GMUC	56	07.06.2013	06.08.2012
49	117	04.06.2008	Parkash Infrastructure Developer Ltd	Comm.	2.43	GMUC	51	03.06.2016	02.07.2015
50	247	26.10.2007	Ansal Buildwell Ltd	Comm.	2.24	GMUC	56	25.10.2015	17.10.2014
51	94	12.05.2008	Gupta Promoters Pvt. Ltd	Comm.	2.25	GMUC	21	11.05.2014	21.04.2014
52	42-47	18.12.1995	Ajay Enterprises Pvt. Ltd.	RPL	115.11	GMUC	49	17.12.2017	13.12.2017
53	34	11.06.1997	Millenium Plaza India	Comm.	2.97	GMUC	27	06-10-2001	01.04.2001
54	30	07.04.2000		Comm.	0.11			04-06-2002	
55	35	30.06.1997	Sh Bharat Singh s.o Lt. Sh Lal Singh	Comm.	2.181	GMUC	25	29.06.2004	27.08.2003
56	41	06-07-2017	ROF Housing & Infrastructure Pvt. Ltd & others	Comm.	0.49	GMUC	43	05.07.2022	06.07.2022

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
57	27	15.06.2009	Kay-Kay Buildtech /Spaze Tower	Comm.	2.481	GMUC	66	14.06.2019	17.02.2021
58	255	08.11.2007	Prajakta Colonizers	Comm.	5.656	GMUC	65	07.11.2015	20.05.2016
59	161	07.08.2008	Toucan Real Estate	Comm.	3.1675	GMUC	60	06.08.2018	11.07.2017
60	43	01.08.2009	Afresh Builders P	Comm.	2.943	GMUC	66	31.07.2017	27.07.2017
61	42	01.08.2009	Sh Roshan Lal, Smt Sushila Devi & others C/o Tulip	RGH	17.7062	GMUC	70	31.07.2017	25.07.2017
62	41	04.03.2008	Bestech India	RGH	10.7479	GMUC	67	03.03.2014	28.05.2019
63	104	15.05.2008	Splendor Land Base	Comm.	2.708	GMUC	65	14.05.2018	21.06.2018
64	2	24.01.2009	JMD Ltd.	Comm.	2.8625	GMUC	62	23.01.2019	27.07.2018
65	236	22.10.2007	Gupta Promoters	RGH	10.906	GMUC	70	21.10.2019	05.09.2019
66	32	19.02.2008	Spaze Towers	Comm.	2.9437	GMUC	69	18.02.2020	30.04.2019
67	88	28.10.2010	DLF New Gurgaon Homes Developers	RPL	100.506	GMUC	73	27.10.2023	01.05.2013
68	21	20.3.2012	DLF Home Developers	RPL	7.006	GMUC	73	19.03.2025	01.05.2013
69	109	26.10.2012	DLF New Gurgaon Homes Dev's Pvt. Ltd.	RPL	3.9	GMUC	73	25.10.2023	28.06.2017
70	23	17.05.2013	Commander Realtors Pvt. Ltd./ Blackberry	Comm.	2.20	GMUC	63A	16.05.2017	24.01.2020
71	134	28.06.2008	Spaze Tower Pvt. Ltd.	Comm.	3.956	GMUC	69	27.06.2018	25.06.2021
72	132	25.08.2014	Premium Infratech Pvt. Ltd. C/o Tulip Infratech	AGH	5.06875	GMUC	69-70	24.08.2019	02.07.2021
73	131	28.06.2008	Ojos Developers Pvt. Ltd.	Comm.	2.425	GMUC	70	27.06.2020	23.08.2021
74	20	07.08.2020	Emaar India Ltd	Comm.	5.7354	GMUC	65	06.08.2025	28.01.2022
75	222	17.09.2007	Picadly Hotels	Comm.	3.64	GMUC	83	16.09.2013	22.06.2012
76	223	17.09.2007	Picadly Hotels	Comm.	2.75	GMUC	83	16.09.2013	22.06.2012
77	225	19.09.2007	Tulip Infratech	RGH	13.85	GMUC	89	18.09.2017	18.07.2017
78	22	12.02.2008	DLF Universal	RGH	21.51	GMUC	90	11.02.2020	01.09.2020
79	43	05.03.2008	Mahindra Life Space Developers Ltd.	RGH	17.17	GMUC	110A	04.03.2018	08.02.2018
80	72	28.03.2008	DLF New Gurgaon Homes Developers	RGH	10.80	GMUC	90	27.03.2020	01.09.2020
81	73	28.03.2008	DLF New Gurgaon Homes Developers	RGH	14.35	GMUC	91	27.03.2020	28.02.2018

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
82	85	11.04.2008	Vatika Land Base	RGH	19.36	GMUC	82	10.04.2018	19.12.2018
83	114	01.06.2008	Vatika Land Base	RGH	17.16	GMUC	82,83	31.05.2018	23.10.2019
84	191	22.11.2008	DLF New Gurgaon Homes Developers	RGH	12.06	GMUC	82A	21.11.2020	28.11.2019
85	61	28.10.2009	Magnum International Trading Co (P) Ltd.	RGH	12.52	GMUC	84,83	27.10.2019	13.12.2019
86	64	05.11.2009	DLF New Gurgaon Homes Developers	RGH	0.47	GMUC	82A	04.11.2019	28.11.2019
87	80	03.12.2009	DLF New Gurgaon Homes Developers	RGH	2.64	GMUC	90	02.12.2019	01.09.2020
88	88	30.12.2009	DLF New Gurgaon Homes Developers	RGH	11.10	GMUC	90	29.12.2019	08.11.2019
89	18	15.05.2017	Silverlake Buildtech Pvt. Ltd.	DDJAY-APHP	12.86	Farukh nagar	3	14.05.2022	01.03.2021
90	37	28.06.2017	Savyasachi Infrastructure Pvt. Ltd.	DDJAY-APHP	9.04	Farukh nagar	3	27.06.2022	11.01.2021
91	178	11.10.2008	Cordial Infrastructure Pvt. Ltd.	Comm.	3.18	Gual Pahari	3	10.10.2014	12.08.2014
92	40	01.03.2019	Signature Global Homes Pvt. Ltd.	DDJAY-APHP	6.29375	Sohna	36	29.02.2024	10.09.2021
93	130	07.12.2019	Signature Global Homes Pvt. Ltd.	DDJAY-APHP	4.2625	Sohna	36	06.12.2024	10.09.2021

NOTE : The abbreviations used in the above table are as follows :-

AHP – Affordable Residential Group Housing Colony.

COMM – Commercial Colony.

DDJAY -APHP – Affordable Residential Plotted colony.

IT- Cyber Park

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

Annexure 'B'

List of Cancelled licenses in District Gurugram (as on 04.08.2022)

Sr. No.	Developer Name	License No	Dated	Purpose	Area (Acre)	Dev. Plan	Validity of license	Cancelled on	Sector Covered
1	Ardee city	58-67 of 1995	29.12.1995	RPL	209.429	GMUC	28.12.2024	02.09.2021	51, 52 & 57
2		01-09 of 1997	15.02.1997				14.02.2025		
3		02-13 of 1998	17.03.1998				16.03.2025		
4		49-65 of 2002	08.11.2002				07.11.2024		
5	Pal Infrastructure & Developers Pvt. Ltd	42 of 2008	02.03.2008	RGH	10.25	GMUC	01.03.2014	12.08.2015	95
6	Skylight hospitality Pvt. Ltd. In collaboration with DLF Homes Developers Ltd.	203 of 2008	15.12.2008	Comm.	2.701	GMUC	14.12.2012	09.03.2022	83
7	Pal Infrastructure and Developers Pvt. Ltd.	45 of 2009	18.08.2009	RGH	12	GMUC	18.08.2013	27.05.2015	70A
8	Gentle Realtors	12 of 2010	03.02.2010	Comm.	1.6	GMUC	02.02.2014	10.09.2012	66
9	New India City Developers	20 of 2011	17.03.2011	RGH	10.562	GMUC	16.03.2015	24.10.2016	73
10	Universal Buildwell Pvt. Ltd.	88 of 2011	28.09.2011	Comm.	2.8375	GMUC	27.09.2015	11.11.2019	70A
11	Parkwood Gurgaon IT Park Pvt. Ltd	90 of 2011	30.09.2011	IT Park	14.5063	GMUC	29.09.2015	02.08.2018	74
12	Vesta Builders	93 of 2011	24.10.2011	IT Park	6.19167	GMUC	23.10.2015	03.11.2016	70
13	Celestial Estate	101 of 2011	29.11.2011	Comm.	3.409	GMUC	28.11.2015	04.01.2017	71
14	RMS Estates Pvt. Ltd	23 of 2012	27.03.2012	RGH	18.0625	GMUC	26.03.2016	30.07.2018	107
15	Desert Moon Realtors Pvt. Ltd.	94 of 2012	05.09.2012	RGH	10.92	GMUC	04.09.2016	22.09.2021	103
16	Unitech Ltd	9 of 2013	09.03.2013	RPL	1.00	GMUC	08.03.2017	18.05.2021	49, 50 & 57
17	Travancore Marketing Pvt Ltd	14 of 2013	03.04.2013	Comm.	2.49	GMUC	03.04.2017	20.07.2018	102
18	Ambience Infrastructure Developers Pvt. Ltd.	60 of 2013	16.07.2013	Comm.	3.6562	GMUC	15.07.2017	09.07.2021	82
19	Stanford Developers & infrastructure Pvt. Ltd.	86 of 2017	16.10.2017	RGH	3.75	GMUC	15.10.2022	11.03.2019	30 & 41
20	Mahira Infrotech Pvt. Ltd. (Formerly known as Sai Aaina Farms Pvt. Ltd.	106 of 2017	22.12.2017	AGH	9.96875	GMUC	21.12.2022	09.05.2022	68

Sr. No.	Developer Name	License No	Dated	Purpose	Area (Acre)	Dev. Plan	Validity of license	Cancelled on	Sector Covered
21	Headway Buildcon Pvt Ltd	79 of 2010	16.10.2020	RGH	10.44	GMUC	15.10.2014	12.07.2021	103

NOTE : The abbreviations used in the above table are as follows :-

AGH- Affordable Residential Group Housing Colony

COMM – Commercial Colony

DDJAY -APHP – Affordable Residential Plotted colony

IT- Cyber Park

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

Annexure 'C'

Details of colonizers against whom penal action initiated under section 10 of Act of 1975 due to contravention of licence conditions

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
1	58-67 of 1995, 1-9 of 1997, 2-13 of 1998 & 49-65 of 2002	29.12.1995, 15.02.1997, 17.03.1998 & 08.11.2002	Gopal Das Estates and Housing Pvt. Ltd. and Others	RPL	209.429	GMUC	51, 52 & 57	FIR was lodged against the licensee companies and the Directors under Section 10(1) of Act of 1975.
2	71-75 of 1992, 4-8 of 1993, 15-19 of 1994, 4-8 of 1995, 36-46 of 1997 & 15 of 2008	28.10.1992, 18.03.1993, 08.12.1994, 15.11.1995, 21.07.1997 & 31.01.2008	Malibu Estate Pvt. Ltd. and others	RPL	204.796	GMUC	47, 48 & 50	FIR (0628 of 2020) was lodged against the licensee companies and the Directors under Section 10(1) of Act of 1975.
3	53-60 of 1994, 9-24 of 1995, 98 of 2008, 08 of 2009	31.12.1994, 20.11.1995, 12.05.2008 & 17.05.2009	Sheetal International Pvt. Ltd. and others	RPL	327.763	GMUC	47, 50, 51, 52 & 57	FIR (0067 of 2020) was lodged against the licensee company.
4	13-19 of 2002	26.06.2002	Aerens Infotech Pvt. Ltd. and Senior Builders Pvt. Ltd.	Comm.	3.953	GMUC	53	FIR lodged vide FIR No.279 dated 13.07.2018
5	106 of 2017, 66 of 2021, 31 of 2019, 24 of 2020, 128 of 2019	22.12.2017, 07.09.2021, 01.03.2019, 10.09.2020, 27.11.2019	Mahira Infratech Pvt. Ltd. (Formerly known as Sai Aaina Farms Pvt. Ltd) Czar Buildwell Pvt Ltd.	AGH	9.96875, 10.44, 5.40, 6.05, 4.98	GMUC	68, 104, 103, 95, 63A	FIR No.175 dated 18.05.2022 has been lodged by DTP(E), Gurugram in Police Station Rajendra Park/ Sector-65/ Sector-10, Gurugram.
6	103 of 2019	05.09.2019	Ocean Seven Buildtech Pvt. Ltd.	AGH	5.1	GMUC	70	Directions have been issued vide this office memo dated 20.07.2022 to lodge FIR against the coloniser
7	64 of 2010	21.08.2010	Brahma City Pvt. Ltd./Krrish Realtech Pvt. Ltd.	RPL	151.569	GMUC	60, 61, 62, 63, 65	FIR No. 50 dated 25.02.2022 has been lodged by District Town Planner (Enf.), Gurugram against Krrish Realtech Pvt. Ltd.

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
8	190 of 2008, 58 of 2013, 79 of 2014	22.11.2008, 13.07.2013 & 07.08.2014	Chintels India Ltd.	RPL	166.42	GMUC	106,108 & 109	FIR stands lodged in P.S. Bajghera on 13.12.2018. (FIR No.291 dt.13.12.2018)
9	32 of 2012	12.04.2012	Identity Buildtech	RGH	11.7	GMUC	103	FIR No. 261 dated 16.08.2014 lodged at Police Station Bajghera, Gurugram
10	94 of 2012	05.09.2012	Desertmoon Realtors Pvt. Ltd.	RGH	10.92	GMUC	103	Letter dated 07.10.2014 was issued to District Town Planner (E), Gurugram to initiate penal action under Section-10 of Act of 1975
11	204 of 2007	11.08.2007	Raheja Developers Ltd.	RGH	10.688	GMUC	108	FIR lodged vide FIR No.311 dt.03.08.2021
12	251 of 2007 & 09 of 2008	02.11.2007 & 17.01.2008	Chintels India Ltd.	RGH	12.306	GMUC	109	FIR has been lodged against the developer, Structural Engineer and others in the incident dated 10.02.2022, where the roof slabs of of 5 floors collapsed in Tower-D of the project.
13	32 of 2012	22.04.2012	Identity buildtech (Adal landmark)	RGH	11.7	GMUC	103	Complaint was sent vide this office memo no. 973 dated 01.12.2015, memo no. 770 dated 06.10.2015, memo no. 698 dated 14.09.2015, memo no. 657 dated 08.09.2015, memo no. 637 dated 28.08.2015 and memo no. 288 dated 03.06.2016 for including the name of offender with FIR no. 85 dated 21.03.2015 at Police Station Rajendera Park, Gurugram.

Sr. No .	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
14	48 of 2011, 100of 2012	29.05.2011	Adal Landmarks Pvt. Ltd. (Earlier Called Era landmarks)	RGH	12.84	GMUC	86	FIR no. 295 dated 02.07.2015 lodged at Police Station Kherki Dhaulan, Gurugram Also, Complaint was sent vide this office memo no. 304 dated 27.05.2015 and memo no. 678 dated 08.09.2015 and memo no. 713 dated 16.09.2015 for including the name of offender with FIR no. 295 dated 02.07.2015

NOTE : The abbreviations used in the above table are as follows :-

AGH- Affordable Residential Group Housing Colony

COMM – Commercial Colony

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

NOTE FOR PAD

The Department of Town and Country Planning, Haryana grants licenses to colonisers for setting up of various types of colonies under Section 3(3)(a) of Haryana Development and Regulation of Urban Areas Act, 1975 (hereinafter referred to as 'Act of 1975'). The Department has granted total number of 1296 licenses in District Gurugram for setting up of various types of colonies as on 04.08.2022.

2) **Regarding grant of completion certificate:** After the coloniser has laid out the colony in accordance with the approved layout plan and executed the internal development works in accordance with the approved design and specifications, he may apply to the Director under Section 3(6) of Act of 1975 read with Rule 16(1) for grant of completion or part-completion certificate. The Director may enquire into such matters, as he deems necessary before granting such certificate.

3) After enquiry under section 3(6) of Act of 1975, the Director may, under Section 3(7) of Act of 1975 read with Rule 16(2) of Rules 1976, by an order in writing, grant completion or part-completion certificate on such terms and conditions and after recovery of infrastructure augmentation charges, as may be prescribed.

4) In District Gurugram, the department has granted completion certificates for 93 number of licenses as on 04.08.2022.

5) **Regarding cancellation of license:** A license granted under Act of 1975, shall be liable to be cancelled by the Director under section 8 read with Rule 18 of Rules 1976 if the colonizer contravenes any of the conditions of the license or the provisions of the Act or the rules made thereunder.

6) In District Gurugram, the Department has cancelled 21 number of licenses as on 04.08.2022.

7) **Action under section 10 regarding contravention of conditions of licence:-** Section 10 of Act of 1975 provides for the following :-

10. Penalties.— (1) Any person who contravenes any of the provisions of this Act or the rules made thereunder or any of the conditions of a licence granted under section 3 shall be punishable with imprisonment of either description for a term which may extend to three years and shall also be liable to fine:

Provided that where only of the provisions of section 9 are contravened the punishment of imprisonment shall not exceed six months.

(2) Without prejudice to the provisions of sub-section (1), the Director or any other officer authorized in writing by him in this

behalf may, by notice, served by post and if a person avoids service, or is not available for service of notice, or refuses to accept service, then by affixing a copy of it on the outer door or some other conspicuous part of such premises, or in such other manner as may be prescribed, call upon any person who has committed a breach of the provisions referred to in the said sub-section to stop further construction and to appear and show cause why he should not be ordered to restore to its original state or to bring it in conformity with the provisions of this Act or the rules framed thereunder, as the case may be, any building or land in respect of which a contravention such as is described in the said subsection has been committed and if such person fails to show cause to the satisfaction of the Director or such authorized officer within a period of seven days, the Director or such authorized officer may pass an order requiring him to restore such land or building to its original state or to bring it in conformity with the provisions of this Act or the rules framed there-under, as the case may be, within a further period of seven day.

(3) If the order made under sub-section (2) is not carried out within a specified period, the Director, or any other officer authorized in writing by him in this behalf may, himself at the expiry of the specified period, take such measures, as may appear necessary to give effect to the order and the cost of such measure shall, if effect to the order and the cost of such measure shall, if not paid on demand being made to him, be recoverable from such person as arrears of land revenue:

Provided that even before the expiry of the period mentioned in the order under subsection (2), if the Director or such authorized officer is satisfied that instead of stopping the construction, the person continues with the contravention, the Director or such authorized officer may himself take such measures, as may appear necessary, to give effect to the order and the cost of such measures shall if not paid on demand being made to him, be recoverable from such person as arrears of land revenue.

8) The department has initiated penal action under section 10 of Act of 1975 in 14 cases in District Gurguram wherein the conditions of license(s) granted have been contravened.

लाइसेंस धारको का विवरण

*17. श्री राकेश दौलताबाद (बादशाहपुर):

क्या नगर तथा ग्राम योजना एवं शहरी सम्पदा मंत्री यह बताने की कृप्या करेंगे कि:-

क्या मुख्यमंत्री कृप्या बताएंगे कि:-

(क) हरियाणा नगरीय क्षेत्र विकास तथा विनियमन अधिनियम, 1975 (1975 का अधिनियम) के नियम 16 के साथ पठित धारा 3 तथा धारा 24 के अन्तर्गत लाइसेंस धारकों, जिन्हें निष्पादन प्रमाण पत्र दिया गया है, तथा धारा 8 के अन्तर्गत निरस्त लाइसेंस का ब्यौरा क्या है तथा प्रथम लाइसेंस के दिए जाने से आज तक जिला गुरुग्राम में इसके नियम क्या है तथा उनकी लाइसेंस संख्या, लाइसेंस की तिथि, क्षेत्र, विकास योजना, सैक्टर संख्या तथा समाप्ति तिथि क्या है;

(ख) उन व्यक्तियों का ब्यौरा क्या है जिन्होंने उपरोक्त अधिनियम की धारा 10 के अनुसार लाइसेंस की शर्तों की उल्लंघना की है?

(ग) उन व्यक्तियों का ब्यौरा क्या है जिन्हें प्रथम लाइसेंस के दिए जाने से आज तक जिला गुरुग्राम में उपरोक्त अधिनियम की धारा 10(2) के अन्तर्गत बुलाया गया है या कारण बताओ नोटिस जारी किया गया है तथा इसका ब्यौरा क्या है?

उत्तर —

मनोहर लाल, मुख्यमंत्री

श्रीमान,

उत्तर विधानसभा के पटल पर रखा गया है।

कथन – (तारांकित प्रश्न 17, मानसून सत्र, 2022)

क) विभाग ने हरियाणा विकास एवं शहरी क्षेत्र नियमन अधिनियम, 1975 की धारा 3(7) एवं नियम, 1976 के नियम 16 के तहत जिला गुरुग्राम में 93 लाइसेंसों के लिए निष्पादन प्रमाण पत्र प्रदान किए हैं। ऐसे लाइसेंसों का विवरण अनुलग्नक 'अ' में संलग्न है।

विभाग ने हरियाणा विकास एवं शहरी क्षेत्र नियमन अधिनियम, 1975 की धारा 8 एवं नियम, 1976 के नियम 18 के तहत जिला गुरुग्राम में 21 लाइसेंस रद्द कर दिए हैं। ऐसे लाइसेंसों का विवरण अनुलग्नक 'ब' में संलग्न है।

ख) जिन कॉलोनाइज़रों के खिलाफ विभाग ने लाइसेंस की शर्तों की उल्लंघना करने के लिए, 1975 के अधिनियम की धारा 10 के तहत, संज्ञान लेते हुए दंडात्मक कार्यवाही शुरू की है, ऐसे कॉलोनाइज़रों का विवरण अनुलग्नक 'स' में संलग्न है।

ग) मुख्य रूप से, हरियाणा विकास एवं शहरी क्षेत्र नियमन अधिनियम, 1975 की धारा 10(2) के तहत विभाग द्वारा अनधिकृत कालोनियों की स्थापना के खिलाफ, अधिनियम के प्रावधानों के उल्लंघन के लिए कारण बताओ नोटिस जारी किए जाते हैं। फिर भी क्षेत्रीय कार्यालय स्तर पर कॉलोनाइज़रों/तृतीय पक्षों/मालिकों/आवंटियों को कुछ नोटिस भी जारी किए गए हैं जिनकी सूचना मांगे गए संरचित प्रारूप में उपलब्ध नहीं है। अतः उक्त सूचना उपलब्ध करवाने के लिए तीन माह का समय दिया जाए।

अनुलग्नक 'अ'

जिला गुरुग्राम में दिए गए निष्पादन प्रमाण पत्रों का विवरण (04.08.2022 तक)

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
1	30-35	31.01.1992	Sarda Plywood Ltd	RPL	102.05	GMUC	40, 45, 46	30.01.2020	03.04.2019
2	76-77	23.12.1992		RPL	19.61			22.12.2019	
3	22	09.10.2003		RPL	4.97			10.08.2019	
4	74	25.09.2010		RPL	0.85			24.09.2020	
5	89-95	03.07.1998	Uddar Gagan Properties & Others	RPL	109.38	GMUC	54	07.02.2019	16.01.2018
6	43	19.11.2003		RPL	5.89			18.11.2017	
7	44-47	27.11.2003		RPL	13.73			26.11.2017	
8	152-156	21.09.2005		RPL	7.99			20.09.2017	
9	1208-1209	23.10.2006		RPL	3.99			22.10.2017	
10	233	15.10.2007		RPL	0.35			14.10.2017	
11	1077	19.08.2006	Bestech India Pvt. Ltd	IT	5.83	GMUC	37	17.08.2017	03.03.2021
12	108	27.05.2008	Bestech India Pvt. Ltd	IT	6.31	GMUC	48	26.05.2018	30.05.2019
13	14	21.10.1994	Rishi Appartments Pvt Ltd	RGH	22.83	GMUC	47,49	20.10.2019	09.10.2020
14	16	06.05.1997	Mansarover-Ramshaver Poultry Breeding farms	RGH	10.125	GMUC	22	05.05.2017	02.08.2017
15	48-50	07.05.2004	Vipul Ltd.	RGH	11.4	GMUC	53	05.05.2011	24.06.2021
16	19-20	05.02.2004	Parth finance Pvt Ltd	RGH	12.73	GMUC	48	04.02.2014	30.05.2017
17	180-182	17.12.2004	Indo Varun Hotels & Resorts Pvt. Ltd.	RGH	10.64	GMUC	49	16.12.2013	30.05.2017
18	176-179	17.12.2004	JKB Construction Ltd	RGH	10.04	GMUC	49	16.12.2013	14.11.2017
19	29-37	25.07.2005	Bestech India Pvt. Ltd	RGH	13.62	GMUC	47	24.07.2017	10.07.2019
20	1189-1193	28.09.2006	Uddar Gagan Properties Pvt. Ltd & Others	RGH	11.32	GMUC	54	27.09.2015	13.06.2014
21	3-12	22.07.2005	JMD ltd	RGH	11.08	GMUC	33	21.07.2017	12.07.2017
22	22	06.06.2009		RGH	0.25	GMUC		05.06.2019	
23	21-24	19.02.1999	Mantri Housing and Construction Ltd	Comm.	4.07	GMUC	48	18.02.2012	10.11.2017
24	77-78	27.04.1998	Phoolwati and Ram Rati	Comm.	3.19	GMUC	26	18.05.2011	12.12.2017
25	35-46	21.03.1998	Homeage Builders.	Comm.	2.16	GMUC	43	20.03.2013	06.05.2014
26	47-59	21.03.1998	God Gift Properties Pvt Ltd	Comm.	2.07	GMUC	52	20.03.2008	26.11.2007
27	79	30.04.1998	SB Developers Pvt Ltd	Comm.	4.42	GMUC	26	29.07.2001	29.03.2001
28	60-61	15.04.1998	Sarvmanglam Builders & Developers Pvt. Ltd	Comm.	4.02	GMUC	26	14.02.2005	25.02.2005
29	42-44	28.07.2000	Tara chand	Comm.	2.38	GMUC	43	27.07.2011	14.11.2017

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
30	2	23.05.2001	Moonlight Continental Pvt. Ltd	Comm.	1.67	GMUC	28	22.05.2005	18.02.2015
31	9	21.11.2001	Unitech Ltd	Comm.	4.39	GMUC	43	20.11.2003	07.10.2005
32	9-10	24.06.2003	Gajraj Singh	Comm.	1.97	GMUC	28	23.06.2009	22.06.2009
33	8	05.06.2003	Kishan Chand, sikanderpur Ghosi	Comm.	3.125	GMUC	28	04.06.2013	21.05.2013
34	82-84	08.07.2004	Active Securities Pvt. Ltd.	Comm.	2.22	GMUC	28	07-07-2024	17.09.2021
35	400	12.01.2006	Paras Buildtech Pvt. Ltd	Comm.	2.29	GMUC	54	11.01.2009	30.04.2009
36	12	03.02.2004	Pegasus Buildtech Pvt Ltd	Comm.	2.74	GMUC	53	02.02.2014	08.11.2019
37	31-34	04.03.2004	DD Resorts	Comm.	3.88	GMUC	43	03.03.2009	11.05.2009
38	13	22.07.2005	Atlantic Realtors Pvt. Ltd.	Comm.	2.03	GMUC	48	21.7.2011	05.03.2010
39	21-22	05.02.2004	Omaxe Construction Ltd	Comm.	2.26	GMUC	48	04.02.2009	10.02.2009
40	457	15.02.2006	ALM Infotech City Pvt. Ltd	Comm.	3.31	GMUC	47	14.02.2016	03.06.2016
41	464	26.02.2006	Jaycee landbase pvt ltd	Comm.	3.65	GMUC	47	25.02.2014	28.02.2014
42	51-55	14.05.2004	PNV Securities Pvt. Ltd	Comm.	2.06	GMUC	28	13.05.2015	21.11.2017
43	292	16.12.2005	Parsvnath Developers Ltd	Comm.	2.42	GMUC	49	15.12.2011	13.12.2011
44	61-63	25.07.2005	Ajay Aggarwal Enterprises Ltd	Comm.	2	GMUC	49	24.07.2011	10.12.2010
45	64	25.07.2005	Indian Airlines	Comm.	4	GMUC	28	24.07.2009	24.08.2009
46	525-526	05.03.2006	Ashutosh Developers	Comm.	2.77	GMUC	50	04.03.2014	10.09.2013
47	1039-1040	17.07.2006	Haryana Orchards Pvt. Ltd.	Comm.	2.49	GMUC	54	16.07.2011	20.12.2010
48	186	08.06.2007	Bal Prada Info Services Pvt Ltd	Comm.	2.24	GMUC	56	07.06.2013	06.08.2012
49	117	04.06.2008	Parkash Infrastructure Developer Ltd	Comm.	2.43	GMUC	51	03.06.2016	02.07.2015
50	247	26.10.2007	Ansal Buildwell Ltd	Comm.	2.24	GMUC	56	25.10.2015	17.10.2014
51	94	12.05.2008	Gupta Promoters Pvt. Ltd	Comm.	2.25	GMUC	21	11.05.2014	21.04.2014
52	42-47	18.12.1995	Ajay Enterprises Pvt. Ltd.	RPL	115.11	GMUC	49	17.12.2017	13.12.2017
53	34	11.06.1997	Millenium Plaza India	Comm.	2.97	GMUC	27	06-10-2001	01.04.2001
54	30	07.04.2000		Comm.	0.11			04-06-2002	
55	35	30.06.1997	Sh Bharat Singh s.o Lt. Sh Lal Singh	Comm.	2.181	GMUC	25	29.06.2004	27.08.2003
56	41	06-07-2017	ROF Housing & Infrastructure Pvt. Ltd & others	Comm.	0.49	GMUC	43	05.07.2022	06.07.2022

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
57	27	15.06.2009	Kay-Kay Buildtech /Spaze Tower	Comm.	2.481	GMUC	66	14.06.2019	17.02.2021
58	255	08.11.2007	Prajakta Colonizers	Comm.	5.656	GMUC	65	07.11.2015	20.05.2016
59	161	07.08.2008	Toucan Real Estate	Comm.	3.1675	GMUC	60	06.08.2018	11.07.2017
60	43	01.08.2009	Afresh Builders P	Comm.	2.943	GMUC	66	31.07.2017	27.07.2017
61	42	01.08.2009	Sh Roshan Lal, Smt Sushila Devi & others C/o Tulip	RGH	17.7062	GMUC	70	31.07.2017	25.07.2017
62	41	04.03.2008	Bestech India	RGH	10.7479	GMUC	67	03.03.2014	28.05.2019
63	104	15.05.2008	Splendor Land Base	Comm.	2.708	GMUC	65	14.05.2018	21.06.2018
64	2	24.01.2009	JMD Ltd.	Comm.	2.8625	GMUC	62	23.01.2019	27.07.2018
65	236	22.10.2007	Gupta Promoters	RGH	10.906	GMUC	70	21.10.2019	05.09.2019
66	32	19.02.2008	Spaze Towers	Comm.	2.9437	GMUC	69	18.02.2020	30.04.2019
67	88	28.10.2010	DLF New Gurgaon Homes Developers	RPL	100.506	GMUC	73	27.10.2023	01.05.2013
68	21	20.3.2012	DLF Home Developers	RPL	7.006	GMUC	73	19.03.2025	01.05.2013
69	109	26.10.2012	DLF New Gurgaon Homes Dev's Pvt. Ltd.	RPL	3.9	GMUC	73	25.10.2023	28.06.2017
70	23	17.05.2013	Commmander Realtors Pvt. Ltd./ Blackberry	Comm.	2.20	GMUC	63A	16.05.2017	24.01.2020
71	134	28.06.2008	Spaze Tower Pvt. Ltd.	Comm.	3.956	GMUC	69	27.06.2018	25.06.2021
72	132	25.08.2014	Premium Infratech Pvt. Ltd. C/o Tulip Infratech	AGH	5.06875	GMUC	69-70	24.08.2019	02.07.2021
73	131	28.06.2008	Ojos Developers Pvt. Ltd.	Comm.	2.425	GMUC	70	27.06.2020	23.08.2021
74	20	07.08.2020	Emaar India Ltd	Comm.	5.7354	GMUC	65	06.08.2025	28.01.2022
75	222	17.09.2007	Picadly Hotels	Comm.	3.64	GMUC	83	16.09.2013	22.06.2012
76	223	17.09.2007	Picadly Hotels	Comm.	2.75	GMUC	83	16.09.2013	22.06.2012
77	225	19.09.2007	Tulip Infratech	RGH	13.85	GMUC	89	18.09.2017	18.07.2017
78	22	12.02.2008	DLF Universal	RGH	21.51	GMUC	90	11.02.2020	01.09.2020
79	43	05.03.2008	Mahindra Life Space Developers Ltd.	RGH	17.17	GMUC	110A	04.03.2018	08.02.2018
80	72	28.03.2008	DLF New Gurgaon Homes Developers	RGH	10.80	GMUC	90	27.03.2020	01.09.2020
81	73	28.03.2008	DLF New Gurgaon Homes Developers	RGH	14.35	GMUC	91	27.03.2020	28.02.2018
82	85	11.04.2008	Vatika Land Base	RGH	19.36	GMUC	82	10.04.2018	19.12.2018
83	114	01.06.2008	Vatika Land Base	RGH	17.16	GMUC	82,83	31.05.2018	23.10.2019

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Validity of license	Date of grant of completion certificate
84	191	22.11.2008	DLF New Gurgaon Homes Developers	RGH	12.06	GMUC	82A	21.11.2020	28.11.2019
85	61	28.10.2009	Magnum International Trading Co (P) Ltd.	RGH	12.52	GMUC	84,83	27.10.2019	13.12.2019
86	64	05.11.2009	DLF New Gurgaon Homes Developers	RGH	0.47	GMUC	82A	04.11.2019	28.11.2019
87	80	03.12.2009	DLF New Gurgaon Homes Developers	RGH	2.64	GMUC	90	02.12.2019	01.09.2020
88	88	30.12.2009	DLF New Gurgaon Homes Developers	RGH	11.10	GMUC	90	29.12.2019	08.11.2019
89	18	15.05.2017	Silverlake Buildtech Pvt. Ltd.	DDJAY-APHP	12.86	Farukh nagar	3	14.05.2022	01.03.2021
90	37	28.06.2017	Savyasachi Infrastructure Pvt. Ltd.	DDJAY-APHP	9.04	Farukh nagar	3	27.06.2022	11.01.2021
91	178	11.10.2008	Cordial Infrastructure Pvt. Ltd.	Comm.	3.18	Gual Pahari	3	10.10.2014	12.08.2014
92	40	01.03.2019	Signature Global Homes Pvt. Ltd.	DDJAY-APHP	6.29375	Sohna	36	29.02.2024	10.09.2021
93	130	07.12.2019	Signature Global Homes Pvt. Ltd.	DDJAY-APHP	4.2625	Sohna	36	06.12.2024	10.09.2021

NOTE : The abbreviations used in the above table are as follows :-

AHP – Affordable Residential Group Housing Colony.

COMM – Commercial Colony.

DDJAY -APHP – Affordable Residential Plotted colony.

IT- Cyber Park.

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

अनुलग्नक 'ब'

जिला गुरुग्राम में रद्द लाइसेंसों की सूची (04.08.2022 तक)

Sr. No.	Developer Name	License No	Dated	Purpose	Area (Acre)	Dev. Plan	Validity of license	Cancelled on	Sector Covered
1	Ardee city	58-67 of 1995	29.12.1995	RPL	209.429	GMUC	28.12.2024	02.09.2021	51, 52 & 57
2		01-09 of 1997	15.02.1997				14.02.2025		
3		02-13 of 1998	17.03.1998				16.03.2025		
4		49-65 of 2002	08.11.2002				07.11.2024		
5	Pal Infrastructure & Developers Pvt. Ltd	42 of 2008	02.03.2008	RGH	10.25	GMUC	01.03.2014	12.08.2015	95
6	Skylight hospitality Pvt. Ltd. In collaboration with DLF Homes Developers Ltd.	203 of 2008	15.12.2008	Comm.	2.701	GMUC	14.12.2012	09.03.2022	83
7	Pal Infrastructure and Developers Pvt. Ltd.	45 of 2009	18.08.2009	RGH	12	GMUC	18.08.2013	27.05.2015	70A
8	Gentle Realtors	12 of 2010	03.02.2010	Comm.	1.6	GMUC	02.02.2014	10.09.2012	66
9	New India City Developers	20 of 2011	17.03.2011	RGH	10.562	GMUC	16.03.2015	24.10.2016	73
10	Universal Buildwell Pvt. Ltd.	88 of 2011	28.09.2011	Comm.	2.8375	GMUC	27.09.2015	11.11.2019	70A
11	Parkwood Gurgaon IT Park Pvt. Ltd	90 of 2011	30.09.2011	IT Park	14.5063	GMUC	29.09.2015	02.08.2018	74
12	Vesta Builders	93 of 2011	24.10.2011	IT Park	6.19167	GMUC	23.10.2015	03.11.2016	70
13	Celestial Estate	101 of 2011	29.11.2011	Comm.	3.409	GMUC	28.11.2015	04.01.2017	71
14	RMS Estates Pvt. Ltd	23 of 2012	27.03.2012	RGH	18.0625	GMUC	26.03.2016	30.07.2018	107
15	Desert Moon Realtors Pvt. Ltd.	94 of 2012	05.09.2012	RGH	10.92	GMUC	04.09.2016	22.09.2021	103
16	Unitech Ltd	9 of 2013	09.03.2013	RPL	1.00	GMUC	08.03.2017	18.05.2021	49, 50 & 57
17	Travancore Marketing Pvt Ltd	14 of 2013	03.04.2013	Comm.	2.49	GMUC	03.04.2017	20.07.2018	102
18	Ambience Infrastructure Developers Pvt. Ltd.	60 of 2013	16.07.2013	Comm.	3.6562	GMUC	15.07.2017	09.07.2021	82
19	Stanford Developers & infrastructure Pvt. Ltd.	86 of 2017	16.10.2017	RGH	3.75	GMUC	15.10.2022	11.03.2019	30 & 41

Sr. No.	Developer Name	License No	Dated	Purpose	Area (Acre)	Dev. Plan	Validity of license	Cancelled on	Sector Covered
20	Mahira Infratech Pvt. Ltd. (Formerly known as Sai Aaina Farms Pvt. Ltd.	106 of 2017	22.12.2017	AGH	9.96875	GMUC	21.12.2022	09.05.2022	68
21	Headway Buildcon Pvt Ltd	79 of 2010	16.10.2020	RGH	10.44	GMUC	15.10.2014	12.07.2021	103

NOTE : The abbreviations used in the above table are as follows :-

AGH- Affordable Residential Group Housing Colony

COMM – Commercial Colony

DDJAY -APHP – Affordable Residential Plotted colony

IT- Cyber Park

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

अनुलग्नक 'स'

उन कॉलोनाइजर्स का विवरण जिनके खिलाफ लाइसेंस की शर्तों का उल्लंघन करने के कारण 1975 के अधिनियम की धारा 10 के तहत दंडात्मक कार्यवाही शुरू की गई है।

Sr. No.	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
1	58-67 of 1995, 1-9 of 1997, 2-13 of 1998 & 49-65 of 2002	29.12.1995, 15.02.1997, 17.03.1998 & 08.11.2002	Gopal Das Estates and Housing Pvt. Ltd. and Others	RPL	209.429	GMUC	51, 52 & 57	FIR was lodged against the licensee companies and the Directors under Section 10(1) of Act of 1975.
2	71-75 of 1992, 4-8 of 1993, 15-19 of 1994, 4-8 of 1995, 36-46 of 1997 & 15 of 2008	28.10.1992, 18.03.1993, 08.12.1994, 15.11.1995, 21.07.1997 & 31.01.2008	Malibu Estate Pvt. Ltd. and others	RPL	204.796	GMUC	47, 48 & 50	FIR (0628 of 2020) was lodged against the licensee companies and the Directors under Section 10(1) of Act of 1975.
3	53-60 of 1994, 9-24 of 1995, 98 of 2008, 08 of 2009	31.12.1994, 20.11.1995, 12.05.2008 & 17.05.2009	Sheetal International Pvt. Ltd. and others	RPL	327.763	GMUC	47, 50, 51, 52 & 57	FIR (0067 of 2020) was lodged against the licensee company.
4	13-19 of 2002	26.06.2002	Aerens Infotech Pvt. Ltd. and Senior Builders Pvt. Ltd.	Comm.	3.953	GMUC	53	FIR lodged vide FIR No.279 dated 13.07.2018
5	106 of 2017, 66 of 2021, 31 of 2019, 24 of 2020, 128 of 2019	22.12.2017, 07.09.2021, 01.03.2019, 10.09.2020, 27.11.2019	Mahira Infratech Pvt. Ltd. (Formerly known as Sai Aaina Farms Pvt. Ltd) Czar Buildwell Pvt Ltd.	AGH	9.96875, 10.44, 5.40, 6.05, 4.98	GMUC	68, 104, 103, 95, 63A	FIR No.175 dated 18.05.2022 has been lodged by DTP(E), Gurugram in Police Station Rajendra Park/ Sector-65/ Sector-10, Gurugram.
6	103 of 2019	05.09.2019	Ocean Seven Buildtech Pvt. Ltd.	AGH	5.1	GMUC	70	Directions have been issued vide this office memo dated 20.07.2022 to lodge FIR against the coloniser
7	64 of 2010	21.08.2010	Brahma City Pvt. Ltd./Krrish Realtech Pvt. Ltd.	RPL	151.569	GMUC	60, 61, 62, 63, 65	FIR No. 50 dated 25.02.2022 has been lodged by District Town Planner (Enf.), Gurugram against Krrish Realtech Pvt. Ltd.

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
8	190 of 2008, 58 of 2013, 79 of 2014	22.11.2008, 13.07.2013 & 07.08.2014	Chintels India Ltd.	RPL	166.42	GMUC	106,108 & 109	FIR stands lodged in P.S. Bajghera on 13.12.2018. (FIR No.291 dt.13.12.2018)
9	32 of 2012	12.04.2012	Identity Buildtech	RGH	11.7	GMUC	103	FIR No. 261 dated 16.08.2014 lodged at Police Station Bajghera, Gurugram
10	94 of 2012	05.09.2012	Desertmoon Realtors Pvt. Ltd.	RGH	10.92	GMUC	103	Letter dated 07.10.2014 was issued to District Town Planner (E), Gurugram to initiate penal action under Section-10 of Act of 1975
11	204 of 2007	11.08.2007	Raheja Developers Ltd.	RGH	10.688	GMUC	108	FIR lodged vide FIR No.311 dt.03.08.2021
12	251 of 2007 & 09 of 2008	02.11.2007 & 17.01.2008	Chintels India Ltd.	RGH	12.306	GMUC	109	FIR has been lodged against the developer, Structural Engineer and others in the incident dated 10.02.2022, where the roof slabs of 5 floors collapsed in Tower-D of the project.
13	32 of 2012	22.04.2012	Identity buildtech (Adal landmark)	RGH	11.7	GMUC	103	Complaint was sent vide this office memo no. 973 dated 01.12.2015, memo no. 770 dated 06.10.2015, memo no. 698 dated 14.09.2015, memo no. 657 dated 08.09.2015, memo no. 637 dated 28.08.2015 and memo no. 288 dated 03.06.2016 for including the name of offender with FIR no. 85 dated 21.03.2015 at Police Station Rajendera Park, Gurugram.

Sr. No	License No	Date of grant of license	Developer Name	Purpose	Total Area of license (acre)	Development Plan	Sector	Details of penal action initiated section 10 of Act of 1975 due to contravention of license conditions
14	48 of 2011, 100 of 2012	29.05.2011	Adal Landmarks Pvt. Ltd. (Earlier Called Era landmarks)	RGH	12.84	GMUC	86	FIR no. 295 dated 02.07.2015 lodged at Police Station Kherki Dhauran, Gurugram Also, Complaint was sent vide this office memo no. 304 dated 27.05.2015 and memo no. 678 dated 08.09.2015 and memo no. 713 dated 16.09.2015 for including the name of offender with FIR no. 295 dated 02.07.2015

NOTE : The abbreviations used in the above table are as follows :-

AGH- Affordable Residential Group Housing Colony

COMM – Commercial Colony

RGH- Residential Group Housing Colony.

RPL- Residential Plotted Colony.

पैड के लिए नोट

हरियाणा नगर एवं ग्राम आयोजना विभाग, हरियाणा शहरी क्षेत्रों के विकास और विनियमन अधिनियम, 1975 की धारा 3(3)(अ) के तहत विभिन्न प्रकार की कॉलोनीयों की स्थापना के लिए कॉलोनाइज़रों को लाइसेंस प्रदान करता है। विभाग ने 04.08.2022 तक विभिन्न प्रकार की कॉलोनीयों की स्थापना के लिए जिला गुरुग्राम में कुल 1296 लाइसेंस प्रदान किए हैं।

2. **निष्पादन प्रमाण पत्र प्रदान करने के संबंध में:**— कॉलोनाइज़र द्वारा अनुमोदित लेआउट योजना एवं अनुमोदित डिजाइन और विनिर्देशों के अनुसार कॉलोनी की रूपरेखा तैयार करने एवं आंतरिक विकास कार्यों को निष्पादित करने के बाद, वह धारा 3 (6) एवं नियम 16 (1) के तहत निदेशक को आवेदन कर सकता है। पूर्णता या आंशिक पूर्णता प्रमाणपत्र प्रदान करने के लिए निदेशक आवश्यकता अनुसार जांच कर सकता है।

3. 1975 के अधिनियम की धारा 3(6) के तहत जांच के बाद, निदेशक धारा 3(7) एवं नियम 16(2) के तहत, अवसंरचना वृद्धि शुल्क की वसूली के बाद, लिखित में आदेश द्वारा, नियमों और शर्तों पर पूर्णता या भाग प्रदान कर सकते हैं।

4 जिला गुरुग्राम में विभाग ने 04.08.2022 तक 93 लाइसेंसों के लिए निष्पादन प्रमाण पत्र प्रदान किए हैं।

5 **लाइसेंस रद्द करने के संबंध में:**— यदि कॉलोनाइज़र 1975 के अधिनियम के तहत दिए गए लाइसेंस की किसी भी शर्त या प्रावधान की उल्लंघना करता है, ऐसी स्थिति में निदेशक द्वारा धारा 8 एवं नियम 18 के तहत लाइसेंस रद्द किया जा सकता है।

6 जिला गुरुग्राम में विभाग द्वारा दिनांक 04.08.2022 तक 21 लाइसेंस निरस्त किये गये हैं।

7 लाइसेंस की शर्तों की उल्लंघना के संबंध में 1975 के अधिनियम की धारा 10 में निम्नलिखित प्रावधान है:—

(2) उपधारा (1) के उपबन्धों पर प्रतिकूल प्रभाव डाले बिना, निदेशक या इस निमित्त उसके द्वारा लिखित में प्राधिकृत कोई अन्य अधिकारी, डाक द्वारा नोटिस की तामील करवा सकता है तथा यदि कोई व्यक्ति तामील परिहार करता है, अथवा नोटिस की तामील के लिए उपलब्ध नहीं है अथवा तामील स्वीकार करने से इन्कार करता है, तब ऐसे परिसरों के बाहरी दरवाते या किसी अन्य सहत-दृश्य भाग पर इसकी एक प्रति चिपकाते हुए, या किसी अन्य रीति में, जो विहित की जाए, किसी ऐसे व्यक्ति को आगे निर्माण बन्द करने के लिए कह सकता है जिसने उक्त उपधारा में निर्दिष्ट उपबन्धों का उल्लंघन किया है तथा कोई भवन अथवा भूमि जिसके संबंध में ऐसा उल्लंघन किया गया है जो उक्त धारा में वर्णित है, को हाजिर होने तथा कारण बताने के लिए कह सकता है कि क्यों न उसे उसकी मूल अवस्था में रखने अथवा इस अधिनियम या इसके अधीन बनाए गए नियमों, जैसी भी स्थिति हो, के उपबन्धों के अनुरूप लाने के लिए आदेश दिए जाए तथा यदि ऐसा व्यक्ति सात दिन की अवधि के भीतर निदेशक अथवा ऐसे प्राधिकृत अधिकारी की संतुष्टि के अनुसार कारण बताने में असफल रहता है तो निदेशक या ऐसा प्राधिकृत अधिकारी उसे आगे सात दिन की अवधि के भीतर ऐसी भूमि या भवन को उसकी मूल अवस्था में रखने अथवा इस अधिनियम अथवा इसके

अधीन बनाए गए नियमों, जैसी भी स्थिति हो, के उपबन्धों के अनुरूप इसे लाने की अपेक्षा करते हुए कोई आदेश पारित कर सकता है।

(3) यदि उपधारा (2) के अधीन किए गए आदेश का विनिर्दिष्ट अवधि के भीतर पालन नहीं किया जाता है तो, निदेशक अथवा इस निमित्त उस द्वारा लिखित में प्राधिकृत कोई अन्य अधिकारी, विनिर्दिष्ट अवधि की समाप्ति पर स्वयं ऐसे उपाय कर सकता है जो उसे आदेश को प्रभावी बनाने के लिए आवश्यक प्रतीत हों तथा ऐसे उपायों की लागत, आदेश का प्रभाव तथा ऐसे उपाय की लागत होगी, यदि उससे मांगने पर भुगतान न की गई हो, तो ऐसे व्यक्ति से भू-राजस्व के बकायों के रूप में वसूली योग्य होगी:

परन्तु उपधारा (2) के अधीन आदेश में वर्णित अवधि की समाप्ति से पूर्व भी यदि निदेशक या ऐसे प्राधिकृत अधिकारी की संतुष्टि हो जाती है कि निर्माण रोकने की बजाय ऐसा व्यक्ति उल्लंघना जारी रखता है तो निदेशक या ऐसा प्राधिकृत अधिकारी स्वयं ऐसे उपाय कर सकता है जो आदेश को प्रभावी बनाने के लिए आवश्यक प्रतीत हों तथा ऐसे उपायों की लागत, यदि उससे मांगने पर भुगतान न की गई हो, ऐसे व्यक्ति से भू-राजस्व के बकायों के रूप में वसूली योग्य होगी।

8 विभाग ने जिला गुरुग्राम के 14 मामलों में, जिनमें लाइसेंस की शर्तों की उल्लंघना की गई है, 1975 के अधिनियम की धारा 10 के तहत दंडात्मक कार्यवाही शुरू की है।